Ashram Schools in Tribal Sub-Plan.

### [Translation]

## Fixation of House tax in Lawrence Road, New Delhi.

- 459. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether complaints have been received regarding arbitrary fixation of house tax in the residential colony Lawrence Road, New Delhi; and
- (b) if so, the reasons for fixing house tax at different rates for the identical structures?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The Municipal Corporation of Delhi has reported that no such complaint has been received.

(b) Does not arise.

### [English]

## Waiting list for Telephone Connections In Maharashtra.

- 460. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the total number of persons on waiting list for telephone connections category -wise, in Maharashtra; and
- (b) by when the waiting list is likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRIP.V.

RANGAYYA NAIDU): (a) Waiting list category-wise as on 31.10.1991 in Maharashtra is as under:

CYT	43232
Special	13357
General	393631
Total	450220

- (b) As per draft 8th Plan proposals expansion programmes are being drawn with on objective to provide by the end of the 8th Plan.
  - telephones practically on demand in the rural areas; and
  - to reduce the waiting period to within two years in large systems.

Accordingly, the above waiting list will be cleared progressively during the 8th plan period.

#### [Translation]

# Bill Re: Filling up of Reserved Quota for SCs/STs

- \*461. SHRI RAM VILAS PASWAN: Will the Minister of WELFARE be pleased to state:
- (a) whether the Government propose to introduce a Bill during the current session of parliament for filling up the outstanding quota reserved for Scheduled Castes/Tribes;
  - (b) if so, the details thereof; and
  - (c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). The matter is under examination.